

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
DEBTS RECOVERY TRIBUNAL-1

3<sup>rd</sup> Floor, Triveni Complex,  
Abids, Hyderabad  
Date: 27.12.2019

F.No. 25/2/2001-DRT(H) /

To

Central Public Procurement Portal and  
M/s As per the list enclosed.

Subject: Quotations are called for Purchase of Compactors for DRT-I, Hyderabad –reg.

Sir,

This Tribunal is intends to purchase and fix the Compactors for the records of this Tribunal as per the specifications given below:

OPTIMIZER 4 BAY : 18"(15'\*12),  
AREA TO BE COVERED: 19'\*12.2")  
SIZE : 915mmW\*457mmD\*1980mmH

S. No.	Item	Description of item	Units
1	Compactors for the record Room of Recovery Section, DRT-1, Hyderabad	1. SD-4 – Single Static Drive Cover Unit 4 Bay: Size 3660W*457D*1980H 2. LD-4 Single Last Drive Unit 4 Bay: Size 3660W*457D*1980H 3. TD4- Twin Mobile Drive Unit 4 Bay (4 units): Size 3660W*7320D*1980H 4. Channels for 4 Bay 9+9 Feet (2 Units) :	1 1 4 2

The sealed quotations in all respects should be addressed to **"The Registrar, Debts Recovery Tribunal-1, 3<sup>rd</sup> Floor, Triveni Complex, Abids, Hyderabad-001"** and should be dropped in the drop Box kept for the sealed Tenders/quotations on or before 16<sup>th</sup> January, 2020 at 15.00 PM. Tenders/quotations received after the above date and time will not be considered. All the sealed tenders will be opened in the chamber of the Registrar, DRT-I, Hyderabad in the presence of tenderers/representatives of the firms on the same day i.e. on 16<sup>th</sup> January, 2020 at 15.30 hrs. The terms and conditions of the tenderer/firms should be clear in all respects and should be given sufficient period of validity of the quotation. The Lowest rate quoted firm will be selected as per the Description of item and purchase order will be issued for the supply of the compactors and its fixing. The Debts Recovery Tribunal-1, Hyderabad reserves the right to accept or reject any or all Quotations without assigning any reason thereof. In case of double tender/quotation is received from the same firm, both the quotations shall be rejected outright.

  
(R. Narender)  
Registrar